

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.188/98

Thursday, this the 5th day of February, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

AK Kabeer,
Varuthukuthichira House,
Palace Ward,
Alapuzha-688 011.

- Applicant

By Advocate Mr PC Sebastian

VS

1. The Assistant Superintendent of Post Office,
Alapuzha Sub Division,
Alapuzha-688 011.
2. The Postmaster General,
Central Region,
Kochi-682 016.

By Advocate Mr Varghese P Thomas, ACGSC

The application having been heard on 5.2.98 the Tribunal
on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

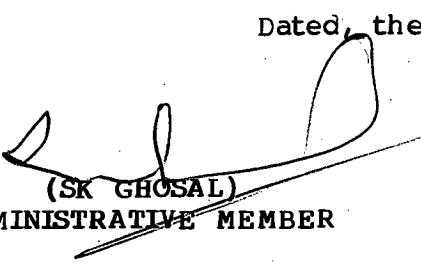
The applicant who is working as an Extra Departmental
Mail Carrier, Alapuzha Iron Bridge Post Office on an ad hoc and
temporary basis, is an aspirant for selection and appointment
to the post of Extra Departmental Mail Carrier and Extra
Departmental Packer at Alapuzha Iron Bridge Post Office. His
grievance is that, by order dated 19.1.98 A-3, the applicant was
told that he would not be considered for selection since his name
had not been sponsored by the Employment Exchange. Therefore

the applicant has filed this application for a declaration that he is entitled to be considered for selection and appointment to the post of Extra Departmental Mail Carrier and Extra Departmental Packer at Alapuzha Iron Bridge Post Office though his name is not sponsored by the Employment Exchange.

2. When the application came up for hearing, learned counsel for respondents states that in view of the ruling of the Hon'ble Supreme Court in Excise Superintendent, Malkapatnam, Krishna District, A.P. Vs. KBN Visweshwara Rao, (1996) 6 SCC, 216, the respondents would consider the candidature of applicant also for selection and appointment to the post of EDMC and ED Packer at Alapuzha Iron Bridge Post Office.

3. In view of what is stated above, we dispose of this application with a direction to the respondents to consider the candidature of the applicant also valid for selection and appointment to the post of Extra Departmental Mail Carrier and Extra Departmental Packer at Alapuzha Iron Bridge Post Office, though his name may not be sponsored by the Employment Exchange. No costs.

Dated, the 5th February, 1998.


(SK GHOSAL)
ADMINISTRATIVE MEMBER


(AV HARIDASAN)
VICE CHAIRMAN

trs/6298

LIST OF ANNEXURE

1. Annexure A3: Letter No.ED/Misc/98 dated 19.1.98
issued by Ist respondent.

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